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Title: Regarding Citizenship Amendment Act -laid.

PROF. SOUGATA RAY (DUM DUM): Since the passing of Citizenship Amendment Bill, there has been spontaneous protests all over the country. Protestors have spoken out against the unconstitutional nature of the bill which has touched upon the secular character of the Constitution. Women, students in particular are leading the agitations without party banner. The women have been protesting at Shaheen Bagh in Delhi during winter cold and also in different places of the country. Students of Jamia Millia Islamia, JNU, AMU etc., have been in the fore front of the movement. Four state assemblies, namely Kerala, Punjab, West Bengal and Rajasthan have passed resolutions calling for scrapping of the bill. There have been human chains in protest all over the country and human chain in Kerala has been 600 kilometer long. In view of these protests, I urge upon the Government of India, not to stand on prestige and take steps to scrap the Act.